

**Central Administrative Tribunal  
Principal Bench**

**CP 171/2016  
In  
OA No.1359/2013**

New Delhi, this the 14<sup>th</sup> day of May, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Ms. Nita Chowdhury, Member (A)**

1. Suraj Kumar,  
S/o Shri Ram Naresh,  
R/o Room No.25, Type-II, S.G.M. Hospital,  
Mangol Puri, Delhi-110083.
2. Surender Singh,  
S/o Shri Tej Pal,  
R/o S.K.3, Sinder Kala, Shakti Nagar,  
Delhi-110052.
3. Deependra Kumar,  
S/o Shri Ram Sanchi,  
R/o B-3/242, Sultan Puri,  
New Delhi-86.
4. Jitender Kumar,  
S/o Shri Amar Nath,  
R/o A-1/3, Budh Vihar,  
Phase-I, New Delhi-110086.
5. Ajay Parsad,  
S/o Sh. Rameshwar Prasad,  
R/o 49/17, Gali No.37C, B.Block,  
Kaushik Enclave, Buarari-84.
6. Anil Kumar,  
R/o E-1033, Jahangir Puri,  
Delhi-110033.
7. Sandeep Yashi,  
S/o Shri Suresh Chand,  
R/o H.No.467/Daladpur Village,  
Delhi-33.
8. K.K. Mishra,  
S/o Late Shri Ram Murti Mishra,

R/o C-172, Mangol Puri,  
New Delhi-110083.

9. Santosh,  
W/o Shri Karmbir Singh,  
R/o s/828, M. Puri,  
Delhi-86.
10. Ajay Kumar,  
S/o Shri Ishwar Mali,  
R/o 25, Sanjay Gandhi Hospital  
Mangolpuri,  
Delhi-110083.
11. Ramesh Kumar Manjhi,  
S/o Shri Shakddhari Manjhi,  
R/o 25, S.G.M. Hospital,  
Mangol Puri,  
New Delhi-110083.
12. Ajeet,  
S/o Shri Mohan Thakur,  
R/o A/24, Gali No.1 Shri Ram Colony,  
Khajuri Khas,  
Delhi-110094.
13. Kalwati,  
W/o Shri Vidhan Singh,  
R/o R-3, Gali No.3, Vikas Nagar,  
New Delhi-110059.
14. Harrish Kumar,  
S/o Chaman Lal,  
R/o C-58, Harkesh Nagar,  
New Delhi-110020.
15. Amardeep Kumar,  
S/o Late Jawahar Lal Das,  
R/o WZ-229A, FF, Inderpuri,  
New Delhi-12.

.... Applicants

(By Advocate: Shri Yogesh Sharma)

VERSUS

1. Dr. Dilraj Kaur,  
The Director,  
Directorate of Social Welfare,  
Govt. of NCT of Delhi, GLNS Building,  
Delhi Gate, Delhi.
2. Shri Rajiv Lakra,  
Superintendent (Admn.),  
Department of Social Welfare,  
Govt. of NCT of Delhi,  
GLNS Building,  
Delhi Gate, Delhi.

...Respondents

(By Advocate : Shri Anmol Pandita for Shri Vijay Pandita)

**ORDER (ORAL)**

**Mr. V. Ajay Kumar, Member (J) :-**

When the matter was taken up for hearing, learned counsel for respondents produced an order dated 11.05.2018, whereunder, they have passed orders complying with the orders of this Tribunal in OA No.1359/2013, however, subject to the result of the WP(C) No.4593/2016, which is filed by them against the orders of this Tribunal.

2. In the circumstances, the CP is closed. Notices are discharged.

**( Nita Chowdhury )**  
**Member (A)**  
/rk/

**( V. Ajay Kumar )**  
**Member(J)**